

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 227**  
**(IB)-669(ND)2020**

**IN THE MATTER OF:**

<b>M/s. Texpo international Limited</b>	...	<b>Applicant/Petitioner</b>
<b>Versus</b>		
<b>Arihant Electro Transworld LLP</b>	...	<b>Respondent</b>

**Under Section: 9 of IBC, 2016**

**Order delivered on 27.01.2021**

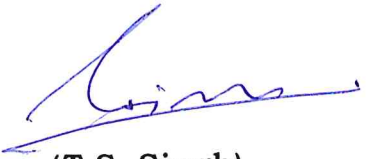
**CORAM:**  
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotify this case on 16<sup>th</sup> February, 2021.

  
**(T.S. Singh)**  
**Court Officer**